GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †2371 TO BE ANSWERED ON 04.08.2025

Construction of Sports Complexes

†2371. Shri Bhumare Sandipanrao Asaram:

Dr. Shivaji Bandappa Kalge: Smt. Delkar Kalaben Mohanbhai: Shri Nilesh Dnyandev Lanke: Shri Gyaneshwar Patil:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has received any proposal or implementation of any scheme for construction of sports complexes in various districts of Maharashtra, Khandwa Lok Sabha Constituency in Madhya Pradesh and Dadra and Nagar Haveli;
- (b) if so, the details thereof and if not, the reasons therefor and whether the Government is likely to consider the said proposal;
- (c) the details of the funds released to the said State/UTs under Khelo India Programme for promoting sports activities during the last three years; and
- (d) the details of the funds generated through Corporate Social Responsibility (CSR) funds to encourage sportspersons/athletes during the last three years, district-wise?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

(a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including construction of sports complexes, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. Further, the Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided are demand-driven schemes. The proposals

received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the Scheme. This Ministry has not received any such proposal for construction of sports complexes in various districts of Maharashtra, Khandwa Lok Sabha Constituency in Madhya Pradesh and Dadra and Nagar Haveli.

(c) Funds are released Scheme-wise and not State-wise in this Ministry. Details of funds released under Khelo India Scheme, including for promoting sports activities, across the country during the last three years, are as under:

Financial Year	Funds released under Khelo India Scheme	
	(in Rs. crore)	
2022-23	596.39	
2023-24	872.20	
2024-25	620.75	

(d) Under the National Sports Development Fund (NSDF), which is a Central Sector scheme, Corporate Social Responsibility (CSR) funds are received from corporate entities both in the public sector and private sector. The details of CSR funds received in NSDF during the last three years are as under:

S. No.	Financial Year	CSR funds received in NSDF
1.	2022-23	Rs. 43,87,74,123
2.	2023-24	Rs. 85,19,96,463
3.	2024-25	Rs. 70,04,56,115
